

**BUSINESS ADVISORY COMMITTEE**  
(Seventeenth Lok Sabha)

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**SIXTEENTH REPORT**

(Presented on 16.9.2020)

The Business Advisory Committee held a sitting on Tuesday, the 15<sup>th</sup> September, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) Discussion on Statutory Resolution seeking disapproval of the Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance, 2020 (No.2 of 2020) promulgated by the President of India on 31 <sup>st</sup> March, 2020 and consideration and passing of the Taxation and Other Laws (Relaxation of Certain Provisions) Bill, 2020 - To replace an Ordinance.                   | <b>3 Hours</b>                                 |
| (2) Discussion on Statutory Resolution seeking disapproval of the Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 2020 (No. 3 of 2020) promulgated by the President of India on 7 <sup>th</sup> April, 2020 and consideration and passing of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020 - To replace an Ordinance. | <b>1 Hour</b>                                  |
| (3) Discussion on Statutory Resolution seeking disapproval of the Salaries and Allowances of Ministers (Amendment) Ordinance, 2020 (No.4 of 2020) promulgated by the President of India on 9 <sup>th</sup> April, 2020 and consideration and passing of the Salaries and Allowances of Ministers (Amendment) Bill, 2020 - To replace an Ordinance.  | <b>To be passed<br/>without<br/>discussion</b> |
| (4) Discussion on Statutory Resolution seeking disapproval of the Epidemic Diseases (Amendment) Ordinance, 2020 (No. 5 of 2020) promulgated by the President of India on 22 <sup>nd</sup> April, 2020 and consideration and passing of the Epidemic Diseases (Amendment) Bill, 2020 - To replace an Ordinance.  | <b>3 Hours</b>                                 |

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| (5) Discussion on Statutory Resolution seeking disapproval of the Homoeopathy Central Council (Amendment) Ordinance, 2020 (No. 6 of 2020) promulgated by the President of India on 24 <sup>th</sup> April, 2020 and consideration and passing of the Homoeopathy Central Council (Amendment) Bill, 2020 - To replace an Ordinance.         | <b>1 Hour</b>  |
| (6) Discussion on Statutory Resolution seeking disapproval of the Indian Medicine Central Council (Amendment) Ordinance, 2020 (No. 7 of 2020) promulgated by the President of India on 24 <sup>th</sup> April, 2020 and consideration and passing of the Indian Medicine Central Council (Amendment) Bill, 2020 - To replace an Ordinance. | <b>1 Hour</b>  |
| (7) Discussion on Statutory Resolution seeking disapproval of the Essential Commodities (Amendment) Ordinance, 2020 (No. 8 of 2020) promulgated by the President of India on 5 <sup>th</sup> June, 2020 and consideration and passing of the Essential Commodities (Amendment) Bill, 2020 - To replace an Ordinance.                       | <b>2 Hours</b> |
| (8) Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020 (No.9 of 2020) promulgated by the President of India on 5 <sup>th</sup> June, 2020 and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2020 - To replace an Ordinance.      | <b>2 Hours</b> |
| (9) Discussion on Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2020 (N. 12 of 2020) promulgated by the President of India on 26 <sup>th</sup> June, 2020 and consideration and passing of the Banking Regulation (Amendment) Bill, 2020 - To replace an Ordinance.                            | <b>3 Hours</b> |
| (10) The National Forensic Sciences University Bill, 2020.<br><i>(Consideration and passing)</i>   | <b>1 Hour</b>  |
| (11) The Rashtriya Raksha University Bill, 2020.<br><i>(Consideration and passing)</i>   | <b>1 Hour</b>  |

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| (12) The Factoring Regulation (Amendment) Bill, 2020.<br><i>(Consideration and passing)</i>   | ] | <b>2 Hours</b> |
| (13) Discussion and voting on:-<br>(i) Supplementary Demands for Grants for 2020-21.<br>(ii) Demands for Excess Grants for 2016-17. | ] | <b>4 Hours</b> |
| (14) The Bilateral Netting of Financial Contracts Bill, 2020.<br><i>(Consideration and passing)</i>                                 | ] | <b>2 Hours</b> |

3. The Committee authorized the Hon'ble Speaker to allot the time to the following items by taking the sense of the House.

- (1) Discussion on Statutory Resolution seeking disapproval of the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020 (N. 10 of 2020) promulgated by the President of India on 5<sup>th</sup> June, 2020 and consideration and passing of the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020 - To replace an Ordinance.
- (2) Discussion on Statutory Resolution seeking disapproval of the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020 (No. 11 of 2020) promulgated by the President of India on 5<sup>th</sup> June, 2020 and consideration and passing of the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020 - To replace an Ordinance.

**NEW DELHI;**  
**15<sup>th</sup> September, 2020**  
**Bhadrapada 24, 1942 (Saka)**

**(Om Birla)**  
**Chairperson,**  
**Business Advisory Committee.**